

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**


**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : TCP/16/ (IB)/2017
NAME OF THE PETITIONER(S) : TEMPUS INFRA PROJECTS PVT LTD
NAME OF THE RESPONDENT(S) : ORGADAM CITY DEVELOPERS PVT LTD
UNDER SECTION : 433(e) (f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	AM-I V. KATARIA	COUNSEL FOR PETITIONER	
2.	M. RATHINAKUMAR 9283322094	PCS for Respondent	M. Rathi

ORDER

Counsel for petitioner present. PCS representing the respondent present and submitted that there is every chance of settlement with the petitioner and sought time for his submissions. Considering the request, time is enlarged. Put up on 25.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)